

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 302/93 & 303/93 199  
T.B.A.M.D.

DATE OF DECISION 2.11.1993.

Nagpur Telephones Casual Labour Union & Another. Applicant(s)

## Versus

Union of India & 4 Others. Respondent(s)

1. Whether it be referred to the Reporter or not ?
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? N.Y.

N. K. H.

MEMBER

✓ *W. H. H.*

VICE CHAIRMAN

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, CAMP AT NAGPUR.

O.A.302/93.

Nagpur Telephones Casual Labour Union, through its President, Adv. Miss. Sulekha Kumbhare, Hardas Nagar, Kamptee. Distt. Nagpur & Another. .. Applicants.

O.A.303/92.

Nagpur Telephones Casual Labour Union, through its President, Adv. Miss. Sulekha Kumbhare, Hardas Nagar, Kamptee. Distt. Nagpur. & Another. .. Applicants.

V/s.

1. Union of India, in the Ministry of Labour & Telecommunication, through its Secretary, North Block, Central Secretariat, New Delhi. & 4 Others. .. Respondents.

Coram : Hon'ble Shri Justice M.S. Deshpande, Vice Chairman.  
 Hon'ble Shri N.K. Verma, Member (Adm.)

Appearances:

1. Ms. Sulekha Kumbhare, Counsel for Applicant.
2. Mr. M.G. Bhangade, Counsel for the Respondents.

ORAL JUDGMENT :

Dated : 2.11.1993.

( Per : Hon'ble Shri Justice M.S. Deshpande, V.C. )

Mr. Bhangade, Counsel states that he has not been supplied with the copy of the O.A. which is supplied today by Ms. Sulekha Kumbhare, Counsel.

2. It appears that no representation has been made by the applicant to the Respondents in respect of the relief they are seeking regarding enlisting their names in the combined seniority list. Ms. Kumbhare states that she will make a representation to the

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- : 2 :-

Respondents for inclusion of the applicants name in  
combined seniority list. In view of this the  
application is disposed of with liberty to the Applicants  
to approach the department in the first instance.

There will be no order as to costs.

*N. K. Verma*  
( N.K. VERMA )  
MEMBER(A).

*M. S. Deshpande*  
( M.S. DESHPANDE )  
VICE CHAIRMAN.

H.